NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1126/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES:

Sherebanu S. Khorakiwala & Anr. V/s. Wodehouse Capital Advisors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME Farzana 1.

DESIGNATION

Få Petitoren

SIGNATURE

Farzana Advocale Auf Doctor 1/6 M/S MUUA & MUUA & CB &C Nikita Vaidhar Advocale i/6 kanga & Co for Respondents 2.

COMMON ORDER C.P. 1126/I&BC/NCLT/MB/MAH/2017 C.P. 1128/I&BC/NCLT/MB/MAH/2017

The Learned Representatives of both the sides are present. 1.

- 2. They state that Settlement is in progress and seeking time.
- Adjourned to 24.11.2017. 3.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 13.11.2017. Aah

Sd/-

M.K. Shrawat Member (Judicial)